

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.1276/2016

Friday, this the 13<sup>th</sup> day of July, 2018

**Hon'ble Mr. K.N. Shrivastava, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Nitin Kumar  
s/o Dharambir Sharma  
r/o Khasra No.604,  
Near Mini Stadium  
Nehru Enclave  
Alipur, Delhi – 36  
(Candidate to the post of Warden (Male) in Delhi Prisons)  
Aged about 29 years

..Applicant

(Mr. Ajesh Luthra, Advocate)

Versus

1. Govt. of NCT of Delhi through its Chief Secretary  
A Wing, 5<sup>th</sup> Floor  
Delhi Secretariat, IP Estate  
New Delhi
2. Delhi Subordinate Services Selection Board (DSSSB)  
Through its Secretary  
FC-18, Karkardooma Institutional Area  
Delhi – 92
3. The Director General (Prisons)  
GNCT of Delhi  
Lajwanti Chowk, Delhi

..Respondents

(*Nemo*)

**O R D E R (ORAL)**

**Mr. K.N. Shrivastava:**

Mr. Ajesh Luthra, learned counsel for applicant submits that the applicant has received appointment letter and he has joined the Prison Department, Govt. of NCT of Delhi. As such, this O.A. has

become infructuous. Disposed of as such. The applicant, however, shall have liberty to take recourse to appropriate legal remedy for redressal of any residual claim. No costs.

**( S.N. Terdal )**  
**Member (J)**

**July 13, 2018**  
/sunil/

**( K.N. Shrivastava )**  
**Member (A)**